

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMAPNY APPEAL (AT) NO.21 OF 2020

In the matter of:

Mallina Bharathi Rao

Appellant

Vs

The Gowthami Solvent Oils Ltd &Ors.

Respondents

Present:

Appellant: None

Respondent: Ms. MohanaNyhawan Advocate.

ORDER

24.01.2020- On repeated call, nobody has appeared on behalf of the Appellant. However, Respondent counsel is present. In such circumstances, the case is adjourned.

Let the matter be fixed on **29th January, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/kam